

STATEMENT SHOWING JUDGE-WISE PENDENCY OF CASES IN THE COURTS OF D&Sj/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.03.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	SESSIONS CASES U/S 302	Culpable homicide	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	DEPT. ENQ./ FACT FINDING	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	PMLA	RTI APPEAL	TOTAL	
1	SH. RAJNISH BHATNAGAR	D&Sj	0	12						115					4	12			1													148
2	SH. RAJNEESH KR. GUPTA	ASJ ELECTRICITY																	6	341			676				28					1051
		<b>CBI</b>																														
3	SH. VIRENDER BHATT	SPL. JUDGE CBI-1										35	1		12	5																53
4	SH. ASHUTOSH KUMAR	SPL. JUDGE CBI-2										54			19	9					2											84
5	SH. RAJENDER KR. SHASTRI	SPL. JUDGE CBI-3										46			4	2					0											52
		<b>TOTAL=&gt;(3to5)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>135</b>	<b>1</b>	<b>0</b>	<b>35</b>	<b>16</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>189</b>
		<b>NDPS</b>																														
6	SH. PAWAN KR. MATTO	SPL. JUDGE NDPS	23			9	2			19						0	27															80
		<b>TOTAL=&gt;(6to6)</b>	<b>23</b>	<b>0</b>	<b>0</b>	<b>9</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>19</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>80</b>
7	SH. AMIT KUMAR	ASJ-01	3							8	19		1		3	0		645				1										680
8	SH. DEEPAK GARG	ASJ-02	48	12		14	3			76					7	2					0	20				16						198
9	SH. MANU RAI SETHI	ASJ-03	0	41	14	9	3			94					14	9			2		1			1								188
10	SH. MUKESH KUMAR	ASJ-04	29			8	3			56		2			4	1			1										1			105
11	SH. PANKAJ GUPTA	ASJ FTC	26			3	1		2	44					8	2														0		86
12	SH. SHAILENDER MALIK	ASJ SPL. FTC	2	0						2	360				0	1																365
		<b>TOTAL=&gt;(7to12)</b>	<b>108</b>	<b>53</b>	<b>14</b>	<b>34</b>	<b>10</b>	<b>0</b>	<b>2</b>	<b>280</b>	<b>379</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>36</b>	<b>15</b>	<b>0</b>	<b>645</b>	<b>3</b>	<b>0</b>	<b>1</b>	<b>21</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>16</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1622</b>	
		<b>GRAND TOTAL</b>	<b>131</b>	<b>65</b>	<b>14</b>	<b>43</b>	<b>12</b>	<b>0</b>	<b>2</b>	<b>414</b>	<b>379</b>	<b>135</b>	<b>4</b>	<b>0</b>	<b>75</b>	<b>43</b>	<b>27</b>	<b>645</b>	<b>10</b>	<b>341</b>	<b>3</b>	<b>21</b>	<b>676</b>	<b>1</b>	<b>0</b>	<b>16</b>	<b>28</b>	<b>4</b>	<b>1</b>	<b>0</b>	<b>3090</b>	

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.03.2018																					
S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	SUITS	RCA	MCA	ARBITRATION & CONCILIATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	REVISION PETITION	ELECTION PETITION	EXECUTION APPEAL	TOTAL
1	SH. RAJNISH BHATNAGAR	D&SJ	159	6	1	370			20	55			21	19	7	12					670
2	SH. SATISH KUMAR	ADJ-1 + MACT	0				478	17		46											541
3	SH. SIDHARTH MATHUR	ADJ-2	534	6	4	10			54	214	191	21									1034
4	SH. SUNIL CHAUDHARY	ADJ-3	1398	97	11	37			45	630											2218
5	SH. MANISH GUPTA	ADJ-4	1749	106	28	54			82	756				1					1	2	2779
	TOTAL=>		3840	215	44	471	478	17	201	1701	191	21	21	20	7	12	0	0	1	2	7242

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.03.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	FATAL	INJURIES	DAMAGE OF PROPERTY	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	SH. AMIT BANSAL	PO MACT	461	865	10	16	99			65		1516
2	SH. SATISH KUMAR	ADJ-1 + MACT	169	221	1	170	47					608
	TOTAL=>		630	1086	11	186	146	0	0	65	0	2124

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT  
ROHINI COURTS, DELHI AS ON 31.03.2018

S.N.	NAME OF JUDICIAL OFFICER	DESIGNATION	CIVIL SUITS	EVICITION PETITION UNDER DRC ACT	CONTEMPT PETITION	EXECUTION	APPEALS-MCA	APPEALS-RCA	APPEALS ESIC	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION ACT	GUARDIANSHIP	TOTAL
1	SH. NAVEEN KR. KASHYAP	SCJ/RC	775	80		187	3	15	10	1	12	22						1105
2	SH. SUNIL KR. SHARMA	ACJ/CCJ/ARC	662	134		105				5	101	16		2		112		1137
3	SH. VIPIN KHARB	JSCC/ASCJ/GJ	907			112	5	10				50	0		8		1	1093
4	DIVYA MALHOTRA	CJ	876		1	168						26						1071
	<b>TOTAL=&gt;</b>		<b>3220</b>	<b>214</b>	<b>1</b>	<b>572</b>	<b>8</b>	<b>25</b>	<b>10</b>	<b>6</b>	<b>113</b>	<b>114</b>	<b>0</b>	<b>2</b>	<b>8</b>	<b>112</b>	<b>1</b>	<b>4406</b>

**Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District  
at Rohini Courts, Delhi as on 31.03.2018**

S.N.	Name of the Judicial Officer	Desig.	Jurisdiction	Regular Criminal Cases under IPC other than complaint Cases	Challans	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Plea Bargaining	E.C. Act	Dept Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfesi Act	Ex. U/S PWDV CT	Excise Act	Drugs & Cosmetics Act	Other Spl. Act	CBI	Kalandras	Other State cases	DPDP Act	DMC	G. Act	J.J.Act	Total
<b>NORTH-WEST DISTRICT</b>																												
1	SH. RAJESH MALIK	CMM	Subhash Place	1010		2								74					184									
			Ashok Vihar	524										44														
			Crime Branch	97																								
			Others											11	15					6								1967
2	MS. EKTA GAUBA	ACMM	Crime Branch	132					0		0		35	25				0						0	0	0		
			Bharat Nagar	595					33		2		74	171				28						4	2	40		
			Maurya Enclave	688					215		0		113	275				5						1	0	5		
			Rani Bagh	466					153		0		90	223				4						8	0	3	1	
			Begumpur	835					64		0		54	299				27						10	6	16		
			Others	0					0		0		1	0							8			2	0	0		4713
3	MS. SHAMA GUTA	MM-1	Sultanpuri	1068		1	15		520				35	345					87			4	358	0	30	0		
			Ashok Vihar (Traffic Circle)		613																							
			Rohini (Traffic Circle)		165																							3241
4	SH. ANURAG THAKUR	MM-2	Aman Vihar	740					113				31	518														
			Kanjhawala	437					109				37	472														
			Shalimar Bagh	532			1		124				45	459														
			Others	0					0																			
			Bawana (Traffic Circle)		597				0																			5133
5	SH. SUSHIL KUMAR	MM-3	Rohini South	537					603				1	497								2						
			Rohini North	347					619				2	204														
			Rithala Metro Stn.	28					0				1	2														
			Udyog Nagar Metro	2					0				0	0														
			Others	2					175			1	1	494														
			Mangolpuri (Traffic Circle)		935																							4453
6	MS. POOJA AGGARWAL	MM-4	Keshav Puram	321					802				3	182														
			Vijay Vihar	415					553				7	253														
			Others	246					290				28	23														
			Nangloi (Traffic Circle)		1097																							
			STA		1158																							5503
7	SH. RAKESH KUMAR-II	MM-5	Mangolpuri	1048					751				36	296								12	299					
			Others	96					330				2	60														
			Punjabi Bagh (Traffic Circle)		793																							
			Burari (Traffic Circle)		1154																							4880
8	MS. RAJANI RANGA	MM	Mahila Court-01	1069				906						32			108											2115
9	MS. AAKANKSHA VYAS	MM	Mahila Court-02	1206				953	5					3			160											2327
10	MS. PRIYANKA RAJPOOT	MM	NIA	0				4036	2						4													4042
	<b>TOTAL=&gt;</b>			12441		3	16	1859	9495	2	2	1	596	4962	4	15	268	64	87	184	14	18	1703	25	38	64	1	38374

Year-wise and Category-wise pendency of Metropolitan Magistrate, Rohini Court Complex, Delhi																												TOTAL							
Category	2010	2009	2008	2007	2006	2005	2004	2003	2002	2001	2000	99	98	97	96	95	94	93	92	91	90	89	88	87	86	85	84	83	82	81	80	79	75		
1 State Cases	882	3595	4131	5173	4584	4217	3431	3440	2839	2510	2127	1326	871	543	376	279	134	87	85	34	24	3	3	4	2	1	1	1	1	1	1	1			
2 Complaint Cases	848	1393	864	544	576	405	167	163	210	112	122	77	42	35	13	9	7	2	2	6	1	1	1	1	1	1	1	1	1	1	1	1			
3 NDPS			2	4	4	6	3																												
4 138 N.I.Act	582	3473	23513	14961	3170	1753	1818	1220	845	510	313	253	23	22	21	9	3	2	1																
5 APMC	36	10																																	
6 DPCC	21								90																										
7 Comp. u/s 12 PWDV Act	60	215	66	5																															
8 Execution u/s 12 PWDV Act	23	4																																	
9 Crime Branch	4	47	26	36	27	43	76	30	19	17	12	10	4	5	4	9	2	2		2		1													
10 Kalendra	6	9	40	30	14	11		1				1																							
11 DDA		2						7	8																										
12 MCD	270	506	659	632	577	264	147	75	13	1	2	1	2	19	29	15	10	46	8	6				5	14	5	2	1							
13 TRAFFIC CHALLAN	10234	14760	32	45	46	12	14	1	9			9	1																						
14 Drugs & Cosmetics Act cases	7	13	13	3	1	8	11	21	7	13	2	26	1	4	3		1	2	5		8	6	5	4	6	1	1	2	2	3		2	1		
15 Other State Cases	5	29	39	14	21	20	28	30	3	2	5	2																							
16 Arms Act	8	13	5																																
17 Execution u/s 125	10	90	30	40																															
18 U/S 125 CRPC	30	63	49	43	3	1																													
19 Execution u/s D V Act	30	85	49	43	3	1																													
20 D V Act	57	299	108	43																															
21 U/S 125 CRPC	30	63	49	43	3	1																													
22																																			
23																																			
Total	13143	24669	29675	21659	9029	6742	5695	4988	4043	3165	2583	1705	944	628	446	321	157	###	###	48	32	11	9	8	14	16	7	5	4	4	1	2	1	129996	